

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 615
TO BE ANSWERED ON JULY 25, 2024
HOUSING FOR ALL UNDER PMAY-U**

**NO. 615. SHRI NARESH GANPAT MHASKE:
SHRI APPALANAIDU KALISSETTI:
DR. SHRIKANT EKNATH SHINDE:
SHRI PRAVEEN PATEL:
SHRI G LAKSHMINARAYANA:
SHRI SRIBHARAT MATHUKUMILLI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any data regarding providing housing for all under the Pradhan Mantri Awas Yojana-Urban (PMAY-U);**
- (b) if so, the details of the number of houses sanctioned/completed/grounded and allotted to the beneficiaries under PMAY-U in Vizianagaram, Anantapur and Visakhapatnam during the last five years and the current year;**
- (c) the details of the funds provided and utilized during the said period, year and State-wise and the share of the Centre and State assistance thereto in Vizianagaram, Anantapur and Visakhapatnam;**
- (d) the details of the under construction projects;**
- (e) whether any time frame has been fixed for completion of the pending projects and if so, the details thereof; and**
- (f) the details of the challenges faced or delays encountered in the execution of PMAY projects in Vizianagaram, Anantapur and Visakhapatnam along with the reasons therefor?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (f): Yes Sir. Ministry of Housing and Urban Affairs (MoHUA) implements Pradhan Mantri Awas Yojana - Urban (PMAY-U) - 'Housing for All' Mission since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. Based on the project proposals submitted by States/UTs, a total of 118.63 lakh

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houses have been sanctioned by the Ministry, out of which 114.33 lakh have been grounded and 85.04 lakh are completed/delivered to the beneficiaries in urban areas as on 15.07.2024. The remaining houses are at different stages of construction. The construction period of projects sanctioned under PMAY-U is between 12-36 months from the date of approval. The Ministry conducts rigorous review on monthly basis with States/UTs to complete the remaining houses within the stipulated timeframe. However, the scheme has been extended till 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

The details of the number of houses sanctioned, grounded, completed/delivered to the beneficiaries including Central Assistance released and utilized under PMAY-U in Vizianagaram, Anantapur and Visakhapatnam during the last five years and the current year is at Annexure I. The details of State/UT wise Central Assistance released and utilized under AHP/BLC/ISSR verticals during the last five years and current year as well as since inception of PMAY-U scheme is at Annexure II.

Details of the number of houses sanctioned, grounded, completed/delivered to the beneficiaries including Central Assistance released and utilized in Vizianagaram, Anantapur and Visakhapatnam during the last five years and the current year under PMAY-U

SI No	Particulars		During last five years (2019-2024)		
			Vizianagaram	Anantapur	Visakhapatnam
1	Houses for Construction (Nos)	Sanctioned	60,219	59,342	1,27,143
2		Grounded	62,158	65,093	1,36,179
3		Completed	43,465	32,364	45,803
4	Central Assistance (₹ cr.)	Released	810.88	656.25	1,614.56
5		Utilised	610.74	537.95	990.27

State/UT wise details of Central Assistance released and utilized during the last five year and current year under AHP/BLC/ISSR verticals of PMAY-U

SI No	Sate/UT	Since Inception		During the last five year and current year (FY 2019-25)	
		Central Assistance Released	Central Assistance Utilised	Central Assistance Released	Central Assistance Utilised
1	A&N Island (UT)	2.37	2.32	2.14	1.97
2	Andhra Pradesh	22,321.61	19,100.78	16,326.84	13,241.00
3	Arunachal Pradesh	159.55	144.70	71.08	52.27
4	Assam	1,983.59	1,848.69	1,641.70	1,485.47
5	Bihar	2,912.13	2,317.89	1,643.55	1,044.19
6	Chandigarh (UT)	-	-	-	-
7	Chhattisgarh	3,256.12	2,935.31	2,334.36	2,074.85
8	DNH & DD (UT)	25.30	19.33	3.37	1.75
9	Delhi (UT)	-	-	-	-
10	Goa	0.36	0.36	-	-
11	Gujarat	4,007.32	3,564.86	2,511.47	1,806.47
12	Haryana	669.85	404.23	260.54	32.85
13	Himachal Pradesh	144.55	137.25	88.23	61.33
14	J&K (UT)	412.66	337.16	330.77	243.79
15	Jharkhand	2,663.81	2,416.29	1,332.55	977.60
16	Karnataka	4,799.73	4,039.36	2,310.02	1,612.81
17	Kerala	1,550.43	1,416.02	705.44	560.71
18	Ladakh (UT)	23.07	7.39	6.30	4.44
19	Lakshadweep (UT)	-	-	-	-
20	Madhya Pradesh	11,312.82	10,751.50	6,185.50	5,539.09
21	Maharashtra	4,149.16	2,740.81	3,612.08	2,202.84
22	Manipur	467.57	410.00	298.51	240.94
23	Meghalaya	39.26	20.35	34.86	15.94
24	Mizoram	407.56	213.38	306.06	249.70
25	Nagaland	392.67	303.16	241.18	152.46
26	Odisha	2,212.56	2,022.22	1,402.79	1,306.84
27	Puducherry (UT)	176.71	124.17	121.20	67.31
28	Punjab	695.63	611.49	530.97	452.25
29	Rajasthan	1,396.38	1,027.31	945.70	613.80
30	Sikkim	2.86	0.08	-	-
31	Tamil Nadu	7,460.64	7,160.61	4,603.48	4,203.12
32	Telangana	1,668.09	1,120.72	485.00	-
33	Tripura	1,212.06	1,158.19	592.71	486.91
34	Uttar Pradesh	22,572.92	21,202.24	16,965.55	16,799.52
35	Uttarakhand	497.41	369.03	288.96	177.80
36	West Bengal	5,659.85	4,573.66	3,360.75	2,277.56
Total		1,05,256.59	92,500.85	69,543.66	57,987.58